

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 31.08.2020

SR. NO	CASE NO.	PARTIES NAME	STAGE
1	SC 856/16	E.O.W. Vs HITESH BHUPENDRA SHAHA AND ORS.06	Hearing on BA Exh.115 and Application for cancellation of Interim bail
2	SC 526/17	The State Agripada Police Station Vs Rahul Kashiram Shrivardhankar	Hearing on Exh.59
3	SC 757/16	DHARAVI POLICE STATION. Vs MAHIPAL BASAPPA SHIVANAND AND ORS.02	Say and Hearing on BA Exh.36
4	SC 597/17	Mankhurd Police Station V/s. Shivpoojan Sukhnandan Jaiswar	Say and Hearing on B.A. Exh.42